

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH, BOMBAY.

Original Application No. 245/94.

V.J. Gejage.

... Applicant.

V/s.

Union of India & Ors.

... Respondents.

Coram: Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman,
Hon'ble Shri V.Ramakrishnan, Member(A).

Appearances:-

None for the applicant.

Respondents by Shri J.G.Sawant.

Oral Judgment:-

¶Per Shri M.S.Deshpande, Vice-Chairman Dt. 8.8.1994

It is apparent from paras 4 and 5 of the written statement that the applicant's case is being considered at the Headquarters level and the final decision is awaited. All that we need direct is that the Respondents should take a decision within two months from the date of communication of this order upon the applicant's grievance. With this direction the Original Application is disposed of.


(V. RAMAKRISHNAN)
MEMBER(A)


(M.S. DESHPANDE)
VICE-CHAIRMAN

B.